NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.12.2017 AT 10.30 AM

| TRANSFER PETITION NO. | |
|----------------------------------|---|
| COMPANY PETITION/APPLICATION NO. | CA No.250/252/HDB/2017 |
| NAME OF THE COMPANY | Venkata Ramana Murthy Turaga vs janaharsha Resorts Pvt Ltd |
| NAME OF THE PETITIONER(S) | Venkata Ramana Murthy Turaga vs janaharsha Resorts Pvt Ltd |
| NAME OF THE RESPONDENT(S) | Registrar Of Companies, Hyderabad |
| UNDER SECTION | 252 |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|----------------------------------|-------------|---------------------------------------|--------------|
| V. Venkata Rami Reddi Counselfor | Applicanty | 95429-39039. vvn 2@Vangaassociates | V. v / / _ * |
| | | | |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
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Heard Shri V. Venkata Rami Reddy, learned counsel for the Applicants. The learned counsel sought time to submit Balance sheets and Annual Returns for the years 2012-13 and 2013-14.

Matter posted on 08.01.2018

MEMBER (Tech)

MEMBER (Judl)

Seshu